

By Fax/By Speed Post

F.No.A.12018/9/2014-Ad.III.B
Government of India
Ministry of Finance
Central Board of Excise & Customs

Room No.411, 4th Floor,
Bhikaji Cama Place, Hudco Vishala Building
R.K. Puram, New Delhi-110066.
Dated the 21st July, 2015.

To

All CCAs/Directors General under CBEC.

Subject:- One time relaxation in the Recruitment Rules of the posts of Inspector, Senior Tax Assistant, Stenographer Grade-I (erstwhile Stenographer Grade-I and Grade-II), Tax Assistant, LDC, Havaldar and Head Havaldar.

Sir,

I am directed to say that the proposal for relaxation of existing Recruitment Rules of the posts of Inspector, Senior Tax Assistant, Stenographer Grade-I (erstwhile Stenographer Grade-I and Grade-II), Tax Assistant, LDC, Havaldar and Head Havaldar is under active consideration in the Board. It is observed that many Cadre Controlling Authorities have not furnished the complete information called for vide this office letter of even number dated 9th February, 2015 and reminder dated 27th April, 2015 (copies enclosed). Hence the said proposal cannot be submitted owing to non-availability of complete information.

2. All CCAs/Directors General are requested to furnish information in the following format in respect of all the grades mentioned above:-

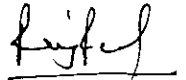
No. of vacancies before restructuring		Total no. of vacancies as on date		How many more people shall get covered by each of the relaxations [information may be given separately for each relaxation]	Details of stagnation occurred in the past and number of persons who have been affected by the same.	Relaxation sought by the CCA
Promotion Quota	DR Quota	Promotion Quota	DR Quota			

3. The above information should be furnished **within ten days** to enable processing the proposal for seeking approval of the Competent Authority.

4. This may be treated as **Most Urgent**.

5. This issues with the approval of Member (P&V).

Yours faithfully,



(Rajpal Singh)

Under Secretary to the Government of India
Tel. 011-26162780
Fax:011-26162693

✓ Copy to Webmaster, CBEC to post this letter in CBEC's website at appropriate place.

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F.No.A.12018/9/2014-Ad.III.B
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Hudco Vishala Building, Bhikaji Cama Place,
New Delhi, Dated the 9th February, 2015.

To

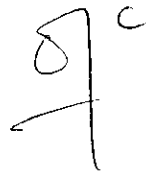
All Chief Commissioners under CBEC.

Subject: One time relaxation in the Recruitment Rules of Inspector, Senior Tax Assistant, Stenographer Grade-I (erstwhile Stenographer Grade-I and II) and Tax Assistant.

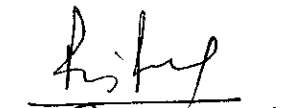
Sir,

I am directed to say that a reference from Chief Commissioner, Central Excise, Delhi Zone on the above cited subject which is under consideration in the Board. It has been observed that a large number of vacancies have been lying vacant after cadre review including the vacancies of pre-cadre. It has been noticed that most vacancies of pre-cadre are being not even filled up by the existing RRs and some of the CCAs are demanding relaxation in the existing RRs for filling up the pre-cadre vacancies.

2. In view of the above, all Cadre Controlling Authorities (CCAs) are requested to analyse the vacancy position in their Zones in the pre-cadre like Delhi Zone and send the detailed information to the Board for taking a uniform decision. It is to further inform that the references seeking one time relaxation in respect of Inspector, Senior Tax Assistant, Stenographer Grade-I (erstwhile Stenographer Grade.I and II) and Tax Assistant may also be sent to the Board alongwith full justification.



Yours faithfully,


9-2-15
(Rajpal Singh)

Under Secretary to the Government of India
Tel. 011-26162780
FAX: 011-26162693

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Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Hudco Vishala Building, Bhikaji Cama Place,
New Delhi, Dated the 27th April, 2015.

To

Chief Commissioner of Central Excise – Ahmedabad, Bangalore, Bhubaneswar, Chandigarh, Coimbatore, Kolkata, Lucknow, Mysore, Mumbai-II, Nagpur.

Chief Commissioner of Customs – Ahmedabad, Bangalore, Chennai, Delhi, Kolkata, Mumbai-I, Mumbai-II, Mumbai-III.

Chief Commissioner of Customs (Preventive) – Delhi, Patna.

Subject: One time relaxation in the Recruitment Rules of Inspector, Senior Tax Assistant, Stenographer Grade-I (erstwhile Stenographer Grade-I and II) and Tax Assistant.


Sir,

I am directed to refer to the Board's letter of even number dated 9th February, 2015 on the above mentioned subject. The requisite information sought therein has still not been received from your office.

2. You are hereby once again requested to analyse the vacancy position in your Zone in the pre-cadre as on 1.4.2015 and send the detailed information to the Board for taking a uniform decision. It is to further inform that the references seeking one time relaxation in respect of Inspector, Senior Tax Assistant, Stenographer Grade-I (erstwhile Stenographer Grade-I and Grade-II) and Tax Assistant may also be sent to the Board alongwith full justification.

3. The above information may please be sent to the Board **positively by 11th May, 2015.**

Yours faithfully,


29.4.15
(Rajpal Singh)

Under Secretary to the Government of India
Tel. 011-26162780
FAX: 011-26162693

Copy to Webmaster, CBEC with request to post this communication in CBEC's website.

Issued
11/5/15